

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1979**  
TO BE ANSWERED ON 08.08.2024

**Clearances by National Board for Wildlife**

1979. SHRI AKHILESH PRASAD SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Prime Minister is the Chairman of the National Board for Wildlife (NBWL);
- (b) the number of wildlife clearances granted in the last five years, State and year-wise;
- (c) the manner in which land of the area important for wildlife has been diverted by the NBWL and its standing committee for linear and area based infrastructure projects, like roads/hydro power, in the last five years and the reasons therefor; and
- (d) the steps taken by the NBWL to prioritise conservation of wildlife and forests and take measures to contain illegal poaching and wildlife trade?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

- (a) The National Board for Wild Life (NBWL) is chaired by the Prime Minister.
- (b) & (c) The number of proposals recommended by the Standing Committee of the National board for Wild Life (SCNBWL) which is chaired by Union Minister for Environment, Forest and Climate Change, during last five years are given at the **Annexure**. The SCNBWL which comprises of both official and expert members, considers and takes informed decisions on proposals received in the Ministry based on the recommendations of the Chief Wild Life Warden, the State Board for Wild Life and the State Government.
- (d) The NBWL and its Standing Committee have been considering matters pertaining to conservation and protection of wildlife and their habitats. Important matters considered include the following:
  - i. Creation of Eco-Sensitive Zones around National Parks and Sanctuaries,
  - ii. Constitution of Tiger Task Force for review and management of Tiger Reserves,
  - iii. Setting up of Wild Life Crime Control Bureau,
  - iv. Developing a framework for involving the World Conservation Union (IUCN) in conservation of wildlife and international cooperation,
  - v. Implementation of guidelines named, 'Eco-friendly Measures to Mitigate Impacts of Linear Infrastructure on Wild Life'

- vi. National Wildlife Action Plan (2017-2031),
- vii. Conservation of Gangetic River Dolphin,
- viii. Advisory on Human Wildlife Conflict Mitigation,
- ix. Monitoring implementation of terms and conditions of recommendation of SCNBWL,
- x. Directions to States/UTs to comply with Sustainable Sand Mining Management Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020,
- xi. Advisories to States/UTs for expansion of protected area network,
- xii. Management of area under transmission lines,
- xiii. Strengthening campaign of solid waste management and freedom from single use plastic, water conservation in wetlands inside and in areas surrounding protected areas, experience based learning for conservation and protection of wildlife and carbon sequestration while planning developmental projects in and around Protected Areas.

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Annexure

Annexure referred to in reply to parts (b) and (c) of the Rajya Sabha Unstarred Question no. 1979 to be replied on 08.08.2024 regarding 'Clearances by National Board for Wild Life'

**NUMBER OF PROPOSALS RECOMMENDED BY THE STANDING COMMITTEE OF THE NATIONAL BOARD FOR WILD LIFE DURING LAST FIVE YEARS**

State/UT	Year				
	2019-2020	2020-2021	2021-2022	2022-2023	2023-2024
Andaman and Nicobar Islands	1	2	0	0	1
Andhra Pradesh	2	2	1	0	12
Arunachal Pradesh	0	1	15	6	5
Assam	0	0	0	1	1
Bihar	1	0	0	4	2
Chattisgarh	0	0	0	1	1
Dadra & Nagar Haveli	0	1	1	1	0
Delhi	0	0	0	0	0
Goa	2	2	0	0	10
Gujarat	12	8	3	7	5
Haryana	0	0	7	0	2
Himachal Pradesh	0	0	1	2	3
Jammu & Kashmir	2	4	10	6	10
Jharkhand	0	1	1	4	1
Karnataka	2	3	4	4	28
Kerala	1	4	2	5	14
Ladakh	0	0	55	20	125
Madhya Pradesh	4	3	10	6	13
Maharashtra	6	2	2	7	32
Manipur	0	0	0	0	2
Mizoram	0	2	0	0	0
Meghalaya	0	0	0	0	1
Odisha	0	1	1	0	1
Punjab	1	0	1	0	1
Rajasthan	7	17	5	47	18
Sikkim	0	2	11	8	6
Tamil Nadu	16	2	0	0	19
Telangana	0	7	2	2	53
Tripura	2	0	2	3	0
Uttar Pradesh	2	10	10	4	21
Uttarakhand	10	10	5	6	7
West Bengal	0	1	0	0	27

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